

Unemployment in India

*379. { **Shri Hari Vishnu Kamath:**
Shri P. R. Chakraverti:

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether statistics, accurate or approximate, are available with regard to the volume of unemployment and underemployment, separately in India as on (i) 1-4-1961 and on (ii) 1-4-1962; and

(b) the possibilities and prospects of alleviation in the near future?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) Rough estimates of (i) unemployment and underemployment are mentioned at page 156 of the Third Five Year Plan document.

(ii) No.

(b) Implementation of the Third Plan programmes with larger outlays from year to year is expected to alleviate the employment situation.

Exporters

452. Shri D. R. Chavan: Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Unstarred Question No. 71 on the 20th November, 1961 and state:

(a) the nature of cases in which the Exporters are not eligible for incentives; and

(b) whether all exporters other than those referred to in para (a) above are eligible for incentives under the Export Promotion Scheme for Engineering goods?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) Exporters who are not manufacturer, are not eligible for incentives in the

case of the following items: Stainless steel products; Non-Ferrous products; Woollen goods, including textiles, yarns and hosiery; Books; Aggarbatties; papers and allied products excluding goods exported in paper containers; Vanaspati; Coir products and Coir yarn; and also certain items of engineering goods excluding those specified in the Engineering goods Special Export Promotion Scheme.

(b) Merchant-exporters of engineering goods mentioned in the list are eligible for import entitlement [See Appendix I, annexure No. 59]. Import licences against the import entitlement are, however, issued to the manufacturers nominated by the merchant-exporters.

Exports

453. Shri D. R. Chavan: Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether Government are aware that large number of businessmen do not come forward for exports as the exports are not profitable and the Government's incentives not attractive; and

(b) if so, what steps Government propose to take to induce the exporters to shift their activities towards exports in view of the great need of foreign exchange in the country?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) and (b). It is true that over a range of commodities, the profit margins in the domestic market are higher than in the export market; and in consequence exports suffer. Government have already provided certain incentives in the matter of import of raw materials, components, consumable stores and machinery for replacement; reduction in railway freights; rebate of excise duties; drawback of